

GAIL (India) Ltd. has entered into a Principles of Cooperation in the month of July, 2009 for developing the pipeline Project. As such, the proposal is at its initial stage.

Proposal to increase prices of petroleum products

124. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Government is going to increase the price of cooking gas, petrol and diesel as per the recommendations of Kirit Parikh Committee Report; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) and (b) The Expert Group constituted by the Government on "A Viable and Sustainable System of Pricing of Petroleum Products" under the Chairmanship of Dr. Kirit Parikh has submitted its Report on 3rd February, 2010. The Government has not taken a decision on the implementation of the Expert Groups' recommendations.

Agreement between ONGC and Hinduja Group

†125. SHRI LALIT KISHORE CHATURVEDI:

DR. GYAN PRAKASH PILANIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Oil and Natural Gas Commission (ONGC) and Hinduja Group have done any agreement with Iran for extraction of Liquefied Natural Gas (LNG) from the Persian gulf;

(b) if so, the details of the major features of the agreement; and

(c) the benefits to India from this agreement?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (c) The Iranian side has offered certain participation interest to Indian side in the proposed Liquefied Natural Gas (LNG) project based on commercial considerations. Oil and Natural Gas Corporation Limited (ONGC)/ONGC Videsh Limited (OVL) is presently preparing to carry out due diligence of the Project.

Laying of new gas pipelines

126. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state;

(a) whether there is any progress made with respect to the proposal for laying the gas pipeline passing through Belgaum to Goa;

(b) if so, the details of the survey done, estimates made and work done, if any;

(c) if so, the details of the estimated length of the pipeline passing through Goa;

(d) the total cost involved and whether the estimate has been revised;

†Original notice of the question was received in Hindi.